

**IN THE INCOME TAX APPELLATE TRIBUNAL
RAJKOT BENCH "SMC", RAJKOT**

**BEFORE DR. ARJUN LAL SAINI,
ACCOUNTANT MEMBER**

**ITA No.30/RJT/2025
Assessment Year: (2018-19)**

Classic Network Pvt. Ltd. & Backbone Enterprise Ltd., JV 202, Arpan Complex Kalawad Road, Opp: Swaminnarayan Temple Rajkot. PAN : AACAC 6960 G.	Vs.	The ITO, Ward-2(1)(1) Rajkot.
(Appellant)		(Respondent)

निर्धारिती की ओर से/Assessee by : Shri D.M. Rindani, Id.AR

राजस्व की ओर से/Revenue by : Shri Abhimanyu Singh Yadav, Id.Sr.DR

सुनवाई की तारीख/Date of Hearing : 13/03/2025

घोषणा की तारीख/Date of Pronouncement : 30/04/2025

आदेश / O R D E R

Dr. ARJUNLAL SAINI AM;

Captioned appeal filed by the assessee, pertaining to Assessment Year 2018-19, is directed against the order passed by the Learned Commissioner of Income Tax (Appeal), National Faceless Appeal Centre (NFAC), Delhi, vide order dated 24.10.2024, which in turn arises, out of a penalty order passed by the National Faceless Assessment Centre, Delhi / Assessing Officer, dated 13.08.2021, u/s.272A(1)(d) of the Income Tax Act, 1961.

2. At the outset, Learned Counsel for the assessee submitted before the Bench that assessee wants to withdraw this appeal. The Id.Sr-DR for the Revenue did



not raise any objection. Accordingly, I accept the prayer of the assessee to withdraw this appeal.

3. In the result, the appeal of the assessee, is dismissed, as withdrawn.

Order pronounced in the open court on 30/04/2025.

Sd/-
(Dr. A.L. SAINI)
लेखा सदस्य/ACCOUNTANT MEMBER

राजकोट/Rajkot

दिनांक/ Date: 30/04/2025

DKP Outsourcing Sr.P.S

आदेश की प्रतिलिपि अत्रेषित/ Copy of the order forwarded to :

- अपीलार्थी/ The Appellant
- प्रत्यर्थी/ The Respondent
- आयकर आयुक्त/ CIT
- आयकर आयुक्त(अपील)/ The CIT(A)
- विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, राजकोट/ DR, ITAT, RAJKOT
- गार्डफाईल/ Guard File

// True Copy //

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण, राजकोट